

Commission for the Sixth Plan period 1980-85. The indicated allotment for the year 1982-83 is Rs. 13 crores. To complete the phase I of the project by October/ 1985, a total allotment of Rs. 95 crores is required during the Sixth Plan period.

So, I would like to draw the attention of the Government of India to the grave situation arising out of the lack of funds. Due to the lack of funds the project work has been stopped. So, I would request the Government of India to look into the matter and give sufficient funds for the completion of this Project.

The efforts of the State Government to secure loan assistance did not however bear fruit so far. As adequate funding of the Yeleru Reservoir Project is quite essential for the timely execution and completion of the same in order to supply the 73 Mgd. water for the production stage of the Steel Plant on time, the Central Government is requested to bear additional requirement of amount to Yeleru Project and sanction the release of funds of Rs. 39.5 crores for the purpose accordingly. Otherwise the whole project will suffer, and consequently the Visakhapatnam Steel Plant will suffer. It is very important not only for Andhra Pradesh but for the whole country. So I request the Central Government to give immediately the funds for the Project.

REFERENCE TO THE REPORTED AGITATION OF TOBACCO GROWERS IN ANDHRA PRADESH

SHRI KRISHNA MOHAN BHAMIDIPATI (Andhra Pradesh): Sir, I am actually grateful for giving me an opportunity to place before the House the facts about the tobacco growers' agitation in Andhra Pradesh. At least according to my information five persons were killed and fourteen were injured and at least 200 people were injured when the police resorted to firing and lathi charge respectively on 14th morning at Tanguturu village in Andhra Pradesh. There is bumper tobacco crop this year in Andhra Pradesh.

And when the tobacco growers are ventilating their legitimate grievances by peaceful slogans and agitating for a remunerative price, ... the police resorted to an unwarranted act of opening fire and killing five tobacco growers in Andhra Pradesh, in the village of Tanguturu. Our Telugu Desam Chief Minister who proclaimed...

SHRI B. SATYANARAYAN REDDY (Andhra Pradesh): Sir, the matter relates to the State. The tobacco growers have certain grievances and, as a matter of fact, the Chief Minister has written to the Central Government for fixing remunerative prices. (Interruptions) He has also written to the Central Government for purchasing tobacco.... (Interruptions) Already the Chief Minister has announced in the Assembly that a judicial enquiry has been instituted. They will go into the whole matter. About the grievances of the tobacco growers, they must be given adequate relief. Remunerative prices must be fixed. That is the responsibility of the Central Government. The Central Government must come to the aid of the farmers.

SHRI KRISHNA MOHAN BHAMIDIPATI: Our Telugu Desam Chief Minister who proclaimed...

SHRI B. SATYANARAYAN REDDY: I am equally sorry for the incident which occurred there. But this is due to the failure of the Central Government. The Central Government is fully responsible. We fully sympathise with the farmers...

MR. DEPUTY CHAIRMAN: Mr. Reddy, this is not proper. You cannot interrupt like this. Please take your seat.

SHRI KRISHNA MOHAN BHAMIDIPATI: Our Telugu Desam Chief Minister who proclaimed from the housetops, before coming to power, that he is the champion of the farmers, that he is the friend, philosopher and guide of the farmers, that

[Shri Krishna Mohan Bhamidipati]

he is for remunerative prices for the farmers, is not at all concerned with the welfare and interests of the farmers. Instead of fixing remunerative prices for the tobacco growers, the reward that is given to them is unprovoked police firing and killing of five tobacco growers in Tanguturu village. Instead of admitting his own failure to tackle the situation, instead of advising his own State Trading Corporation to purchase tobacco, he is throwing the responsibility on the Centre and he wants the Centre to purchase at least 14 to 15 lakh tonnes of tobacco. He is taking every opportunity, every small opportunity of instigating regionalism and throwing mud at the Centre and he is shirking his own responsibility. The time has come for the Centre to intervene, before the tobacco growers' agitation goes from bad to worse.

**REFERENCE TO THE
OVERCROWDING IN VIRAR
BOMBAY SUBURBAN TRAINS
AND THE REPORTED ACCIDENT
RESULTING IN THE DEATH OF
FOUR PASSENGERS**

श्री सदाशिव बागाईतकर : (महाराष्ट्र)
श्रीमन्, आपके द्वारा मैं एक बार फिर
रेल मंत्री जी का ध्यान एक गंभीर घटना
की ओर खींचना चाहता हूँ। यह खुशी
की बात है कि वह यहां पर मौजूद हैं।

आज सुबह के अखबारों में कलकत्ता के
एक्सीडेंट का समाचार हमने पढ़ा है।
इसी बारे में मुझे कल वायर मिला है।
एक्स एम० पी० मृणाल गोरे से, वह
लिखती हैं—

"Heavy overcrowding in Virar-Bombay suburban train took toll of four passengers and three seriously injured. Yesterday passengers have become restless. Let this be an eye-opener to face coming events. Quadruplicate Borivili-Virar section at least up to Bhaindar. Provide more rake, immediately."

This is the wire that I received this morning.

आपके द्वारा मैं मंत्री जी से आग्रह करना चाहूंगा कि बम्बई की खासकर वेस्टर्न रेलवे की सबर्बन ट्रेन्स की जोहालत है उस ओर ध्यान दें। कुछ दिन पहले रेलवे कर्वेशन कमेटी भी वहां गई थी उन्होंने अपनी आंखों से देखा है कि किस तरह से लोगों को वहां परेशानी होती है। कल यह एक्सीडेंट हुआ है और लगातार ये घटनाएँ होती रहती हैं। अगर आप तुरन्त कदम नहीं उठाएंगे तो मांगीटी के लिए लोग तैयार हो जायेंगे तो रेलवे की प्रापर्टी का नुकसान होगा। हम यह नहीं चाहते हैं इसलिए इस ओर तुरन्त ध्यान देने की आवश्यकता है। आपने बम्बई सबर्बन से रैक्स दिल्ली में एग्जिड के नाम पर भेज दिये और यहां वह एम्प्टी घूम रहे हैं। कम से कम जो रैक्स आप बम्बई से यहां उठाकर लाये थे उनको तो वापस भेज दीजिए ताकि जो वहां कमी थी वह पूरी हो जाए। इसलिए मैं चाहूंगा कि बम्बई के रैक्स को आप तुरन्त वापस करें भाइंदर के स्टेशन का अच्छा इंतजाम करें।

STATEMENT BY MINISTER

Collision between B-114 Bandel-Howrah Local and H-292 Haripal-Howrah Local at Howrah Station on 16th March 1983.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): Mr. Deputy Chairman, with heavy heart I have to inform the House about an unfortunate Railway accident that took place at Howrah station yesterday.

At about 10.05 hrs. on 16.3.1983 while B-114 Bandel-Howrah local was standing on the Down line No. 2 near the Car Shed for entry into the Howrah station. Haripal-Howrah local train No. H-292 came and collided with the rear of B-114 Bandel-Howrah